

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. Company Petition /66/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2024**

NAME OF THE PARTIES:- Adhir Potdar
V/s
Nas Mycotech Private Limited

Section: Sec. 241(1), Sec. 242(4) of the Companies Act, 2013

ORDER

Adv. Manini Bharti appeared for the Petitioner. Adv P. S. Khupse a/w Adv C S Walimbe i/b Adv Rohit Lanke appeared for Respondent No. 3 & 4 through VC. None appeared for the Respondent No.1 & 2 despite service of court notice. Therefore, Respondent No. 1 & 2 are proceeded against ex-parte. Since the Counsel for the Petitioner pressed for ad interim relief, the Respondent Nos. 3 & 4 are directed to file the reply, if any, within a period of two weeks by serving an advance copy of the reply to the other side. List this matter for considering the interim relief on **19.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)